RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—SIXTH SESSION)

'(17 August to 18 September, 1981)



LOK SABHA SECRETARIAT NEW DELHI

October, 1981/Kartika, 1903 (Saka)

PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Sixth Session of Seventh Lok Sabha, 1981.

New Delhi;

October 24, 1981 AVTAR SINGH RIKHY, Kartika 2, 1903 (Saka) Secretary.

Corrigenda :

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Resume' of Work Done by Lok Sabha (Seventh Lok Sabha - Sixth Session)

- Page (i) Contents, Sl. No. 11 for 'of' read 'ON'
- Page 7, Sl. No. 34, for Delegation' read 'Delegation'
- Page 9, Sl. No. 3, for 'e' read '4'
- Page 16, Sl. No. 4, line 2 (under col. 2) for 'supurious' read 'spurious'
- Page 16, Sl. No. 7 line 2 from bottlm (under col. 2): for Coalfied read Coalfield'
- Page 17, Sl. No. 16 line 5 from bottom (under col. 2):
 for 'lotting read looting.'
- Page 18, Sl. No. 17 line 2 (under col. 2), for 'ASIA read ASIAD'
- Page 24, under col. 6 (Sl. No. 3) line 2: for 'consant' read 'consent'
- Page 32, (ii) for Mattro' read Matters'
- Page 32, Sl. No. 3, line 2 (under Col. 2): omit 'a'
- Page 32, Sl. No. 5, under col. 3, for Nahate' read 'Nahata'
- Page 32, Sl. No. 7, under col. 3, for Mohammed' read 'Mohammad'
- Page 32, Sl. Nos. 1 to 7, under col. 6, for '15' read '0 15'
- Page 32, Sl. No. 10, under col. 2, line 2, omit 'of'
- Page 35, Sl. No. 45, line 2 under col. 2, omit 'Bangax'
- Page 35, Sl. No. 45, under col. 3, for 'Mandackal' read 'Mundackal'
- Page 35, S1. No. 49, under col. 2, line 2, after 'Railways' omit 'on'
- Page 37, Sl. No. 73, under col. 2, line 3: for 'or' 7
 read 'for'
 p.t.o.

Page 42, Sl. No. 144, under col. 2, line 1: for 'dgcision' read 'decision'

Page 43, Sl. No. 158, under col. 2, line 2: for 'Ba-' read 'Bar-'

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	BUSINESS											∡6

RESUME OF WORK DONE BY LOK SABHA DURING THE SIXTH SESSION OF SEVENTH LOK SABHA—AUGUST—SEPTEMBER, 1981

1. DURATION OF SESSION

Date of commencement	÷	, •	• ;	•		•	27 August, 1981
Date of adjournment sine die		.•				•,	18 September, 1981
Date of prorogation		· •					22 September, 1981
Number of days of sittings			• '		•	•	25
Number of hours of sittings		•		•	•	•	186 hours and 03 minutes.

2. ADJOURNMENT MOTION

Admitted and Discussed

Sl. No.	Subject	Name of Member	Date when admitted	Date when discussed	n Decision of the House	me ken
1.	Government's failure in ensuring safetravel on the Railways as evidenced by various accidents, the worst being near Samastir resulting in the death of a large number of persons.		17-8-1981	17-8-1981	Nagatived	M. 41

3. BILLS (i) Government Bills

Progress Remarks	6	Passed, as amended.	A majon for extension of time for pre- sentation of the Repart of the Select Committee upto, the last day of the first week of the Winter Session, 1981 adop-
No. of Passend- amend- ments carried	œ	-	1
No. of amend- ments tabled	7	æ	1
Time No taken am	۰	H M	6 0
Date of discussion in Lok Sabha	~	17.8-81 18-8-81 (Consideration and	18-8-81 (Motion for extrasion of time for presentation of the Report of the Report Committee)
Date of laying on the Table (in the case of Bills passed by Rajya Sabba)	*		ī
Date of intro- duction	6	8-5-81 (Earlier Session)	20-11-80 (Earlier Session)
Si. Title of the Bill	1 2	1. The Export-Import Bank of India Bill, . 1981.	2. The Chit Funds Bill, 1980 .

3

9 2 Passed, as amended.	Pastoti:	22 - Paseod.	- A motion for further extension of time for presentation of the Report of the Joints Committee upder the heat clayed of the firsts week of the firsts week of the Hanger Sussions, 1981, adopted.	S. Passod	approval of the Compulsory Deposit
1 35	13		9	88	regarding dis
19-8-81 (Consideration and painfing)	19-8-81 24-8-81 25-8-81 (Consideration and passing).	19-8-81 24-8-61 25-8-81 (Consideration and passing).	20.8-81 (Mojon for further exten- sion of time for presentation of the Report of the Joint Com- mittee).	26-8-81 (Coinideration and passing)	Statutory Resolution Statutory Resolution
1	Z7.48I	27.4-81	1	1	ther with the
24 4-81 (Earlier Sention)♥	1	ī	12-8-80 (Ecarlicr scssion)	20-8-81	tion of the Bill was discussed toget Amendment Ordinance, 1981. ation of the Bill was discussed toget.
4 The Income-tax (Amendment) Bill, 1981.	15 The Essential Gommodities (Special Provisions) Bill, 1981, as passed by Rajya Sabha.	†6 The Prevention of Black-marketing and Maintenance of Supplies of Esential Commodities (Amendment) Bill, 1981, as passed by Rajya Sabha.	7 The Criminal Law (Amendment) Bill, 1980.	**8 The Delhi University (Amendment) Bill, 1981	*The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Compul Scheme (Income-tax Payers) Amendment Ordinance, 1981. †Discussed together. **The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Delhi (Amendment) Ordinance, 1981.
	cr Scation) * (Consideration and printing)	(Earlier Session) * (Consideration and pussfug) Consideration and pussfug) Consideration and pussfug) Consideration and passing) Consideration and passin	(Earlier Session) • (Consideration and paisteright and pasting).	(Consideration and passence): -	(Consideration and pusitive) 1 35 9 2 P.

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6) :	-	Pending.	Passed.	Amendum nts made by Rajya Sabba agreed to by Lok Sabba.	Passod.	Passed.	Passod.	Passed.	g Passed, as amended,
7		Ţ	, ,,	I	1.	ī	1	91.	8
9	H M	1 5	54.	0 01	24	0 02	8	8	1 05
\$5		ĭ	26-8-81 (Consideration and pessing)	2-9-81 (Consideration of amendments made by Rajya Sabha)	27.8.81 (Consideration and passing)	24-8-81 (Consideration and passing)	16-9-81 (Consideration and*passing)	16-9-81 (Consideration and passing)	27-8-81 (Consideration and passing)
4		21-8-81	1.	24-8-81 (As returned by Rajya Sabba with amend- ments)	1	1	27-8-81	27-8-81	l (g
en:		ī	f 21-8-81	12-8-80 (Earlier Session)	24-8-81	24-8-81	1	1	5-5-81 (Earlier session)
2		The Special Courts (Repeal) Bill, 1981, as passed by Raira Sabha.		The High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Bill, 1981.	The British India Corporation Limited (Acquisition of Shares) Bill, 1981.	13 The Assam Appropriation Bill, 1981.	The State of Nagaland (Amendment) Bill, 1981, as passed by Rajya Sabha.	The Working Journalists and other Newspaper Employees (Conditions of service) and Miscellaneous Provisions (Amendment) Bill, 1981, as passed by Rajya Sabha.	The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertak- ings) Bill, 1981.
-		•	9	=	12	13	*14	:	91

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27-8-81 0 31 4 (Further consideration and passing) 27-8-81 2 26 6 31-8-81 2 26 6 (Consideration and passing) 7-9-81 1 23 1	,	1 '	n	i i	rstorns Tar
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27-8-81 o (Further consideration and passing) 27-8-81 2 31-8-81 (Consideration and passing) 7-9-81 1 (Consideration and passing)	ლე	13	84		disappro
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Farlier Session)	31-1-81 1-9-81 (Consideration and passing)	I	1-9-81 2-9-81 3-9-81 (Consideration and passing)	1-9-81 2-9-81 3-9-81 4-9-81 (Consideration and passing)	ed together with the Statutory Resolution regarding disapproval of the Customs Tariff (Amen
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27-11-80 (Earlier Schion) 28-8-81	16-4-81 (Earlier Session)	18-6-1	8-5-81 (Earlier Session)	8-5-81 (Earlier Session)	as discussed togethe
The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha. The Anti-Apartheid (United Nations Convention) Bill, 1980. The Burmah Oil Company [Acquisition of Shares of Oil India Limited and of the Undertakings in India of Assam Oil Company Limited and the Burmah Oil Company Limited and the Burmah Oil Company (India Trading) Limited] Bill 1981.	The Merchant Shipping (Amendment) Bill, 1981.	21 The Economic Offences (Inapplicability of Limitation) Amendment Bill, 1981.	The Cinc-workers Welfare Cess Bill, 1981,	The Cinc-workers Wesfare Fund Bill, 1981.	The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Customs Tariff (Amend-
71 81 91	e e		422	123	

^{••}The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the State of Nagaland (Amendment) Ordinance, 1981.
†Discussed together,

H M Hare Fund 2-19-80 8-5-81 2-9-81 n 10-9-81 n n n 10-9-81 n n n n n n n n n	. 6		Amendments made by Rajya Sabha agreed to by Lok Sabha.	햠	Pending.	2 Pased, as amended,	Passed.	Pending.	Pending.
The Coal Mines Labour Welfare Fund (Earlier Session) (An returned by Consideration (Amendment) Bill, 1981. H M The Maritime Zones of India (Regular Railway Line (Ratiner Session) (An returned by Consideration and passing) The Maritime Zones of India (Regular Railway Line (Ratiner Session) (Consideration and passing) The Chaparmuth-Silghat Railway Line 7-9-81 1-4-9-81 1-4-9-81 1-4-9-81 1-5-5 7 The Income-tax (Second Amendment) 8-9-81 1-4-9-84 1-5-5 7 The Appropriation (Railways) No. 5 8-9-81 1-4-9-81 1-4-9-84 1-5-5 7 The Plantations Labour (Amendment) Bill, 1981 1-9-9-81 1-9-			Ame Sabt	P.		Pas	Pa		
The Coal Mines Labour Welfare Fund (Bariler Session) (As returned by (Consideration of amendment) Bill, 1981. The Maritime Zones of India (Regulation of Failure Session) (As returned by (Consideration of Bill, 1981. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) (Bariler Session) (Consideration of Fishing by Foreign Vessels) (Consideration of Fishing by Fis	50		1	Ī	I	а	1	1	1.
The Coal Minet Labour Welfare Fund (Earlier Session) (As returned by (Gonadoration of Amendment) Bill, 1981. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) (Earlier Session) (As returned by (Gonadoration of Sabhas) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) (Earlier Session) (Tomitideration and passing) The Chaparmush-Sighat Railway Line (Nationalisation) Bill, 1981. The Chaparmush-Sighat Railway Line (Nationalisation) Bill, 1981. The Appropriation (Railways) No. 5 8-9-81	7		1	1	1	4	ı	1	ı
The Coal Mines Labour Welfare Fund (Amendment) Bill, 1981. The Coal Mines Labour Welfare Fund (Amendment) Bill, 1981. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) The Chaparmukh-Silghat Railway Line (Nationalisation) Bill, 1981. The Appropriation (Railways) No. 5 8-9-81 The Appropriation (Railways) No. 5 8-9-81 The Plantations Labour (Amendment) The Plantations Labour (Amendment) Bill, 1981. The Plantations Labour (Amendment) Bill, 1981. The Arms (Amendment) Bill, 1981. T	9			\$	1	1 55		1	i
The Coal Mines Labour Welfare Fund (Earlier Session) (As returned by Rajya Sabha with amendation of Fishing by Foreign Vessels) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) The Chaparmukh-Silghat Railway Line (Rarlier Session) The Chaparmukh-Silghat Railway Line (Rarlier Session) The Income-tax (Second Amendment) The Appropriation (Railways) No. 5 8-9-81 The Plantations Labour (Amendment) Bill, 1981 The Plantations Labour (Amendment) Bill, 1984 The Plantations Labour (Amendment) Bill, 1984 The Plantations Labour (Amendment) Bill, 1984 The Plantations Labour (Amendment) Dill, 1984 The Arms (Amendment) The Arms (Amendment) The Arms (Amendment) Dill, 1985 The Arms (Amendment)	EC.	H		4-9-81 7-9-81 (Consideration and passing)	1	14-9-84 (Consideration and passing)	8-9-81 (Consideration and passing)		
The Coal Mines Labour Welfare Fund (Amendment) Bill, 1981. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Bill, 1981. The Chaparmukh-Silghat Railway Line and the Katakhal-Lalabazar Railway Line (Nationalisation) Bill, 1981. The Income-tax (Second Amendment) Bill, 1981 The Plantations Labour (Amendment) Bill, 1981, as passed by Rajya Sabha. The Arms (Amendment) Bill, 1981, as passed by Rajya Sabha.	+		8-5-81 (As returned by Rajya Sabha with amend- ments)		1	I	i	18-6-01	18-6-01
The Coal Mines Labour Wel (Amendment) Bill, 1981. The Maritime Zones of Indition of Fishing by Foreign Bill, 1981. The Chaparmush-Silghat R and the Katakhal-Lalabazı Line (Nationalisation) Bill, 1981 The Income-tax (Second Bill, 1981 The Plantations Labour Bill, 1981 The Plantations Labour Bill, 1981 The Plantations Labour Bill, 1981, as passed by Dosesed by Raiva Sabha.	ø		2-12-80 (Earlier Session)	8-5-81 (Earlier Session)	7-9-B1	8-9-81	8-9-81		ī
	a		The Coal Mines Labour Welfare Fund (Amendment) Bill, 1981.	The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Bill, 1981.	The Chaparmukh-Silghat Railway Line and the Katakhal-Lalabazar Railway Line (Nationalisation) Bill, 1981.	The Income-tax (Second Bill, 1981	8 The Appropriation (Railways) No. 5 Bill, 1981	The Plantations Labour Bill, 1981, as passed by	The Arms (Amendment) passed by Rajya Sabha.

Passed.	Pased.	Pending.	- Passed.	Pending.	Pending.	Pending.
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14-9-81 15-9-81 16-9-81 (Consideration and passing)	10-9-81 (Consideration and passing)	ı	17-9-81 18-9-81 (Consideration and passing)	ı	1	i
I	ı	ī	15-9-81	ı	ł	ı
ig de	18-6-01	14-9-81	1	18-6-41	18-6-81	18-9-81
••§1 The Essential Services Mainténance Bill, 1981	32 The Appropriation (No. 5) Bill, 1981	 The Beedi Workers Welfare Cess (Amend- ment) Bill, 1981. 	94 The Assam State Legislature (Delegaion of Powers) Bill, 1981, as passed by Rajya Sabba.	35 The Oil Industry (Development) Amendment Bill, 1981.	36 The Cine-workers and Cinema Theatre Workers (Regulation of Employment) Bill, 1981.	 The National Bank for Agriculture and Rural Development Bill, 1981.

*The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Income-tax (Amendment) Ordinance, 1981.

^{**}The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Essential Services.

Maintenance Ordinance, 1981.

6	Motion for reference of the Bill to a joint Committee with instructions to report by the last day of the first week of the maxt session adopted.
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7	1
9	M H 0 0
ın.	18-9-81 o (Motion for ref- erence of the Bill to a Joint Committee)
4	ı
6 0	27-2-81 (Earlier Session)
a	38 The Matriage Laws (Amendment) Bill, 1981
•	eo 60

SUMMARY

1.	Bills pending at the end of the last session	_	-	_	-	-	-	29
2.	Bills introduced	٠.			•		•	16
3.	Bills opposed at introduction stage .	•	•	•	•	•		•
4.	Bills passed by Rajya Sabha and laid on the	c Tal	ble	•	•	•		(
5.	Bills returned by Rajya Sabha with amenda	nent	s and l	aid or	the ?	Fable		. 1
6.	Bills passed							76
7.	Bills negatived							Ni
8.	Bills withdrawn							Nil
9	Bills part-discussed							Nil
1 0.	Motions for adjournment of debate on Bills	adop	ted					Nil
11.	Bills referred to Select Committee	•						Nil
12.	Bills referred to Joint Committee .				•			1
13 .	Bills originating in and referred to Joint C respect of which motions for concurrence							Nit
14.	Bills pending at the end of the session vide Bulletin Part-II, dated 30-9-1981.							26

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7	6			_	ill withdrawn by leave of the House on q1-8-81,
Progress/ Remarks		Pending	Pending	Pending	Bill with by leave House on 21-8-81,
No. of amend- ments carried	®	:	:	:	NIE .
No. of amendiaents tabled	۲.	:	÷.	:	CI CI
Time taken	y	. K.	1	o-5 minutes taken en intro- duction of Bills at S. Nos. 3 to 3	9-10 (exclud- ing 0-23 minu- tes taken dering Fifth Session) 4
Date of discussion in Lok Sabha	s	:	:	:	(earlier session 90-4-81) 21-6-81 (further comide- ration)
Date of laying on the Table (in case of Bills passed by Rajya Sabha)	•	:	\ :	:	:
Date of introduction	8	21-8-81	21-8-81	21-8-81	20-2-81 (earlier session)
Title of the Bill and Member- in-charge	a	1. The Special Court of Appeal for Defence Services Personnel Bill,	The Specific Relief (Amendment) Bill, 1981 (Amendment of section 14) by Shri Virdhi Chander Jain.	The Salary, Allowances and Persion of Members of Parliament (Amendment) Bill, 1981 (Amendment of section 3, etc.) by Shri George Joseph Mundackal.	The Providing of Employment Payment of Unemployment Allowance and Unemploymentinsurance Scheme Bill, 1981 by Shri B. V. Desai,
	-	-	ei .	÷	÷

Motion for consideration negatived.	Pending	Pending	Pending	Pending	Pending	Pending	Pending	· Pending
NI	:	•	:	.:	:	•	•	:
-	:	:	:	:	:	:	:	:
Ç .	:	:	:		:	:	:	:
21-8-81 4-9-81 (consideration)	:	:	:	:	:	:	:	::
:	:	:	:	:	:	1	:	:
21-11-80 (carlier se- ssion)	18 -6-4	18-6- 4	18-6-4	4-9-8i	4-9-81	ī8- 6- ♣	18-6- 4	4-9-81
5. The Unemployment Relief (Age Bar Exemption and other Amenities) Bill, 1980 by Shri- mati Geeta Mukherjee.	6. The Unorganised Labour Welfare Fund Bill, 1981 by Shri Bala- saheb Vikhe Patil,	7. The Prehibition of Capitation For- Bill, 1981 by Shri Balasaheb Vikhe Patil.	8. The Constitution (Amendment) Bill, 1981 (America of Men which 454) by Shri Balaraheb Vikhe	9. The Reservation of Posts in Services and Scats in Educational Institutions (for People Belonging to Economically Backward Areas). Bill, 1961 by Shri Harish Chandra Singh Rawat,	 The Capital Punishment Abolition Bill, 1981 by Prof. Madhu 	11. The Boundary Commission Bill, 1981 by Prof. Madhu Dandavate.	 The Personal Liberties (Restoration) Bill, 1981 by Prof. Madhu Dandavate. 	13. The Price Control Bill, 1981 by Prof. Madhu Dandavate.

-		2	3	4	8	9	7	••	6
±	14. The Constitution (A Bill, 1981 (Amendam Schadul) by Shri Vikhe Patil.	(Amendment) ndnsnt of Stath Shri Balasaheb	4-9-81	:	:	:	:	:	Pending
53.	15. The Prohibition on Charging Capitation Fee for Admission to Medical and Engineering Colleges, and Opening of New Institutions Bill, 1981 by Shri B. V. Desai.	on Charging for Admission Engineering pening of New 1981 by Shri	18-6-4	; ;	:	٠		:	Pending
16.	The Providing of the Providing of the Pamily Bill, 199 Desai .	f Employment Member of Every 31 by Shri B. V.	4.9-81	:	:	:	:	:	Pending
17.	 The Declaration of Assets and Liabilities by members of Lok Sabba and Rajya Sabba Bill, 1981 by Shri Rajeah Pilot. 	of Assets and nembers of Lok ya Sabha Bill, jesh Pilot.	4-9-81	1	1	. i	:	i	Pending
8	The Constitution (Amendment) Bill, 1981 (Amendment of articles 101, 102, etc.) by Shri Rajent Pilot.	(Amendment) ment of orticles y Shri Rajeah	49.81	1	:	:	i	:	Pending
ĕ.	The Personal Liberties (Protection) Bill, 1981 by Shri Chitta Banı.	octics (Protec- by Shri Chitta	4981	:	: 348 # 67	10 minutes taken on intro- duction of Bills at S. Not. 6 to 19	i	:	Pending

Motion for leave to introduce opposit. Motion withdrawn by leave of the House.	NIL Motion for consideration negatived.	· · Pending	· Pending	- Pending	· Pending	- Pending	- Pending	- Pending
:	7		:	:	r	:	1	i
				:			1	
4.9-81 0-14 (Motion for Leave to introduce)	4-9-81 2 26 18-9-81 (cornéderation)			:	:	:	1	
	27-6-80 (Bashier sc- ssion)	18-9-81	18 -0- 81	18-9-81	18-6-81	18-9-81		18-9-81
	The Reservation of Posts in Central Government Services (for Backward Classes) Bill, 1960 by Shri R. P. Yadav.	The Code of Criminal Procedure (Amendment) Bill, 1981 (Amend- ment of sertion 125) by Shrimati Framila Dandavate.	The Providing of Compulsory Military Training to Sudents Bill, 1981 by Shri B. V. Derai.	The Consumers' Grievances Settlement Bill, 1981 by Shri R. K. Mhalgi.	The Prevention of Publication of Objectionable Matters Bill, 1981 by Shri K. Lakkappa.		27, The Indian Post Office (Amend- ments) Bell. 1981 (Amendment of serthm 26) by Shri Atal Bihari Vajpayce.	The Widows' Pension Bill, 1981 by Shri Virdhi Chander Jain.
	,	\ddot{z}	ä	*	25.	56	27,	83

					4	2	· · · · · · · · · · · · · · · · · · ·	
6	Pending	Pending	Pending	Pending	Pending	Pending	Bill Withdrawn by leave of the House.	Discussion on the motion for consideration not concluded. Pend- ing.
•	:	:		:	:	:		H.
7					i		:	5 0
•		:				0-6 minutes taken on infro- duction of Bills at S. Not. 22 to 34	10-01	0-03
\$							18-9-81 (Motion for withdrawal)	18-9-81 (consideration)
*								
3	18-9-81	18-9-81	18-9-81	18-9-81	18-9-81	18-9-81	1-2-80 (Barlier Sestion)	8-8-40 (Barlier session)
2	The Clattonments (Amendment) Bill, 1981 (Amendment of settion 15, etc.) by Shri R. K. Mhalgi.	The Compulsory Military Training Bill, 1981 by Shri R. K. Mallei.		The Representation of the People (Amendment) Bill, 1981 (Amend- ment of series 77 etc.) by Shri Chitta Basu.	The Constitution (Amendment) Bill, 1981 (Instries of new orbid 75A, etc.) by Shri Chitta Basu.	The Construction Workers' Pro- tection and Welfare Bill, 1981 by Shri George Fernandes.	The Special Courts (Repeal) Bill, 1980 by Shri K. T. Koml- ram.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (Amendment of sections 3, 6B, etc.) by Shri Mool Chand Daga.
-	প্ন	Š	31.	32.	33.	ਲੱ	35.	36.
•								

SUMMARY

ď.	Bills pending at	the	end o	of the	last sc	esion	•	•	•	•	•	•	147
۵.	Bills introduced				٠,								30
3.	Bills withdrawn			•		•						•	•
4.	Bills negatived			•									2
5.	Part-discussed												
6.	Bills pending at					n vide p			-			•	. 71

4. CALLING ATTENTION STATEMENTS

SI. No .		Name of Member who called attention	Name of Minister Date of statement	Tie	
3	g	5	•		5
1.	The remarkable achievement of our scientists in successfully launching the satellite APPLE	f Shri Manoranjan Bhakta	Shri C.P.N.Singh		М. 37
	and inauguration of its utilisati experiment.	on	17-8-1981		
۹.	Serious famine and drought conditions in Rajasthan, Andh	Shri Mool Chand	Rao Birendra Singh	o	55
	Pradesh, Karnataka, and other parts of the country and the steps taken by Government to meet the situation.	•	18-8-1981		
3.	Reported racial violence and attacks on Tamils in different	Shri Ram Vilas Paswan	Shri P.V. Narsimha Rao	o	44
	parts of Sri Lanka and reaction of the Government thereto.	1	19-8-1981		
4.	Reported manufacturing and marketing of supurious pesticid	Shri Ram Vilas	Rao Birendra Singh	1	18
	which have ruined cotton and other crops in different parts of the country and action taken by the Government with regard thereto.	ce Lemman	21-8-1981		
5.	Reported detection of a big	Shri Harish Chandra	Shri R.Venkataraman	0	36
	'hawala' racket involving bogus transactions of more than Rupees forty crores in Bombay.	Singh Rawat	25-8-1981		
6.	Inadequate availability of the facilities provided by Government through the banks to the	Shri R. Prabhu	Shri Maganbhai Barot	1	03
	poor farmers and other poor Citizens and action proposed to be taken by the Government with regard thereto.		26-8- 1981		
7	Reported 3 lakh tonnes of coking coal worth rupees 6	Shri R.P. Das	Shri A.B.A. Ghani Khan Chaudhuri	0	33
	crores found short during the stock verification at the fourth quarry of Central Coalfied Li- mited (Hazaribagh).		27-8-81		

1	2	3	4	5	
8.	Reported inadequate allocation and supply of steel, and pig	Shri Hannan Mollah	Dr. Charaujit Chanans		M, 05
	iron to the small scale industries of West Bengal leading to dwindling of production and large scale closure of many units.	•	28-8-1981		
.9.	Reported lathi-charge by police on Students and reported	Shri Ratansinh Rajda	a Shri Yogendra Makwana	0	52
	police raid on G.P.J. Party Office at Chandigarh on 26 August, 1981.		31-8-1981		
10.	Reported power shortage in various parts of the country resulting in loss of agricultural	Shri Krishna Kumar Goyal	Shri Vikram Mahajan	0	50
	and industrial production.		1-9-1981		
11.	Reported irregularities in the	Shri N.K.Shejwalkar	Shri R. Venkataraman	. 9	32
	matter of granting income-tax exemptions to certain Trusts in Maharashtra and mal-dis- tribution of essential commodities like cement in that State.		3-9-1961		
12.	Reported presence of a de- composed human body for about three weeks in a water	Prof.Madhu Dandavat	e Shri Bhishma Narain Singh	1	00
	treatment plant which supplies water to West and North-West Delhi.		3-9-1981		
13.	Reported recovery of priceless stolen idols and antiques by the	Shri G.M.Banatwalla	Smt.Shiela Kaul	0	37
	police in Delhi and action being taken by the Government with regard thereto.		4-9-1981		
14.	Reported complaints against postal employees regarding	Shri Harish Chandra Singh Rawat	Shri C.M.Stephen	0	47
	non-receipt of payment, mis- appropriation, short payment and delayed payment of money order amounts and action taken by Government in the matter.	•	7-9-1981		
15.	Reported Indo-United States differences over the posting of diplomats in India and Washing	Shri S.M.Krishna	Shri P.V. Narsimha Rao	0	43
	ton respectively.		8-9-1981		
16.	Reported dacoity in the South Extension Branch of Canara Bank in New Delhi on 7 Septem	Shrimati Pramila Dandavate	Shri Yogendra Makwana	1	35
	ber, 1981, resulting in the lott- ing of about Ra. 6 lakes and steps taken by Government to prevent the recurrence of such dacoities and robberies.	-	9-9-1981		

1	2	3	4	5		
					Н	M
7·	Reported threatened strike ASIA project labour and urgent need to avoid it by	by Shri Inc	drajit Gupta	Smt.Ram Dulari Sinha	1	37
	settling their grievances.			10-9-1981		
В.	Reported murder of Lala Ja		al Bihari	Giani Zail Singh	1	45
	Narain, former M.P. and an editor, near Ludhiana on 9 September, 1981 posing dan to freedom of expression an democracy.	ger	/ee	11-9-1981		
9.	Reported decision taken by			Shri R.Venkataraman	1	35
	the Government on the Rep of Shri K.R. Puri on the sal by auction in 1978 of g held on Government Accou	le rol d	•	16-9-1981		
	umber of Divisions held	DIVIS	SIONS			38
Νυ		6. FINANC	ial Busini	SSS		J -
Nu	Subject	6. FINANC	Date(s) of			me ken
		Date of	Date(s) of	2.8S	tal	me
Nu		Date of	Date(s) of discussion	38S	tal	me ken
iu {		Date of presentation (i) Railway 31-8-81	Date(s) of discussion	Discussion and vot-	H 3	me ken M
iu (pplementary Demands for Grants in respect of Budget	Date of presentation (i) Railway 31-8-81	Date(s) of discussion Budget 7-9-81	Discussion and vot- ing on Supple- mentary Demands for Grants (Rail-	H 3	me ken
Sur (pplementary Demands for Grants in respect of Budget	Date of presentation (i) Railway 31-8-81 (ii) General 2-9-81	Date(s) of discussion Budget 7-9-81 8-9-81	Discussion and voting on Supplementary Demands for Grants (Railways) Discussion and voting by Supple-	H 3	me ken M
iur (pplementary Demands for Grants in respect of Budget (Railways) for 1981-82 (Polymentary Demands for Grants in respect of the Budget	Date of presentation (i) Railway 31-8-81 (ii) General 2-9-81 dget	Date(s) of discussion Budget 7-9-81 8-9-81 9-9-81 10-9-81	Discussion and voting on Supplementary Demands for Grants (Railways) Discussion and voting on Supplementary Demands for Grants (General)	H 3	me ken M
Sur (pplementary Demands for Grants in respect of Budget (Railways) for 1981-82 (Polymentary Demands for Grants in respect of the Budget	Date of presentation (i) Railway 31-8-81 (ii) General dget	Date(s) of discussion Budget 7-9-81 8-9-81 9-9-81 10-9-81	Discussion and voting on Supplementary Demands for Grants (Railways) Discussion and voting on Supplementary Demands for Grants (General)	H 3	me ken M

[@]Discussed together alongwith the Statutory Resolution seeking approval of the Proclamation issued by the President on 30-6-81 under article 336 of the Constitution in relation to the State of Assam.

7. LEAVE OF ABSENCE

Period for which leave granted	Date when leave gran- ted.
17-8-1981 to 4-9-1981	15-9-81
	17-8-1981

g. MOTIONS (I) Metion of Ne-Centificace in the Council of Ministers

	Brief Subject	Under Rule	Me	Member	Date on which leave of the House asked for	Whether leave was granted by the House		Date of discussion	Time Dech taken	eoja	Decision of the House
Want o	Want of Confidence in the Council of Ministers.	861	Shri Samar Mukherjee	Mukherjee	17-9-1981	17-9-1981 Leave granted		17-9-1981	H K 9 47	ž	Negatived
			(ii)	Motions und	(ii) Motions under Rules 191 and 342	nd 342		,			,
S. No.	Brief Subject		Motion under rule	Name of Member who moved	Member	Date(s) of discussion	Time	Maletry	Ministry/Department conciened		Romarks
-	2		3			~	9		1		•
-	Appreciation of the dedicated work and patriotic zeal of our Scientists. Engineers, Technicians and workers on the launching of the Apple and the inauguration of the utilisation of entertimental programme.	ed work ccientists, d work- e wilisa-	161	Shrimati Indira Gandhi	ira Gandhi	17-8-81	# 0 # 0	Prime 1.	Minister's	*	Adopted
2	æ		161	Prof. Madhu Dandavate	Dandavate	20-8-81	4 \$	Law, Just	4 49 Law, Justice and Company Affairs	ž	Negatived
ю	made by the Min or Irrigation on g flood situation	24-8-81 in the	342	Shri Harikeh Bahadur	h Bahadur	18-6-1	3 23	3 25 Irrigation			1
-4 v	Current price situation. Desirable conditions prevailing	ling in	342	Shri R. Venkataraman Shri Balasaheb Vikhe	kataraman eb Vikhe	3-9-81	4 10 2 57	Finance Agriculture	Ę		1 l
• •	certain parts of the country.		.,	Patil Shri P. V. N	Patil Shri P. V. Narasimha Rao	18-9-81	9	0 40 External Affairs	Affairs	Disc	Discussion not concluded.

(iii) Metlon under Rule 358 for suspension of Rule

Brief Subject	Member	Date on which motion moved	Tir		Remarks
Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Cineworkers Welfare Cess Bill, 1981 and the Cine-workers Welfare Fund Bill, 1981.	Shri Vasant Sathe	1-9-81		M oı	Adopted

9. OATH OR AFFIRMATION

Sl. Name No.	Constituency	State	Language of oath/affirma- tion	Date
ı. Shrimati Jayanti Patnaik	Cuttack	Orissa	English (Oath)	
2. Begum Abida Ahmed	Barcilly	Uttar Pradesh	English (Affirmation)	
3. Shri Rajiv Gandhi	Amethi	Uttar • Pradesh	Hindi (Affirmation)	17-8-1981
4. Shri Uma Kant	Mirzapur	Uttar Pradesh	Hindi (Oath)	
5. Shri Krishna Prakesh Tewari	Allahabad	Uttar Pradesh	Hindi (Oath)	
6. Shri Ajit Bag	Serampore	West Be ngal	Bengali (Affirmation)	

10. OBITUARY REFERENCES

	Certain remarks about him m by Shei Jagjivan Ram in th Mouse on ry August, 1981.		. Tewari	18-8-1981	H. M. o os
	l. Brief Subject Io.		Member wi		Time taken
	12. PERSONAL EXP	PLANATION U	NDER RUI	LE 957	
	(ii) By Private Members .		• •		Nil
	(i) By Government				648
	II. P	APERS LAID	ON THE T	ABLE	
√ 10	Shri Rohanlal Chaturvedi	1-9-1981	4-9-1981	0 02	
./•	Shri S.M. Muhammed Sheriff	19-7-1981 17 -8- 1981	18-8-1981 26-8-1981	0 02	
V	Shri N. Keshavaiengar, Membe of First and Second Lok Sabha.		18.8.1081	0.00	
4 7	Shri Bhupesh Gupta, sitting Member of Rajya Sabha.	6-8-1981	}		
5	Shri Nageshwar Prasad Sinha, Member of First Lok Sabha.	17-7-1981			
<i>J</i>	Shri S.K. Patil, Member of Gonstituent Assembly, Provis- sional Parliament, First, Second, Third and Fourth Lok Sabha.	24-6-1981			
K 4	Shri Shridher Vaman Naik, Member of Provisional Parli- ment.	29-5-1981	17-8-1981	0 07	
J	Shri T.A. Pai, Member, Sixth Lok Sabha.	29-5-1981			
¥,	Shri K.D. Malaviya, Member of Frist, Second, Third and Fifth Lok Sabha.	27-5-1981			
<u>, 1</u>	Shrimati G. Durgabai Desh- mukh, Member of Constituent Assembly and Provisional Parliament.	9-5-1981			
	n word winder word with compared was a reduced to may made their state with		made	н. м.	
Sl. No	Name and particulars of Membership	death w	Date on hich re- rence	Time taken R	lemarks

14. PRIVILEGE MATTERS

Decision of the House	9	The Speaker gave his ruling with-bolding his consent to the raising of the Question of privilegs.	Motion negatived by the Hause.
Time taken	•	H. 00 K. K. K.	8 -
Date on which matter brought before the House	*	8-5-1981 17-8-1981	19-6-1961
Name of the Member who raised the matter	3	Sarvashri Eduardo Faleiro, Rajesh Pilot, K. K. Tewari, Ashok Gehlot and Kamal Nath.	Shri Jyotirmoy Bosu
Brief Subject	2	Ousetion of privilege regarding the retent of T did it' made by Skri Jystkeney Bou on 3 March, 1981, is response to Shri Eduardo Falsko's statement on that day that a Member of Parliament wrese to the Minister of Radiament author had prepared a plan showing a portion of India as part of China and saked the Minister of Rational Affairs as to what his reaction was The Minister of Rational Affairs and we were synge of the matter; we are seemed of it; it is under consideration of the matter; we are seemed dis infermation to the Chinese Bashers; and it got	Motion to consider the First Report of the Committee of Privileges presented to the House on 8 May, 1961, in the matter of privilege against Shri J. R. D. Tata, Forser Chairman of Air-India.
S. N.	-	_	~

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	The of g	
•	0 22	Ģ
~	28-8-1981 0 22	Ģ
е.	Shri Atal Bihari Vajpayee, Dr Subramaniam Swamy	Shri R. N. Rakenh
2	3 Question of privilege regarding alleg. Shri Atal Bihari Vajpayee, of conscring of mail and tapping Dr. Subramaniam Swamy of conscring of mail and tapping Dr. Subramaniam Swamy of Shri Conner Fernander.	4 Question of privilege regarding an Shri R. N. Raketh alloged misleading statement made by the Prime Minister in the
-	6	*

Gallery by some visitors.

Sarvashri George Fornandes.

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7-9-1981 8-9-1981 16-9-1981

Atal Bihari Vajpayee, Jyotirmoy Bosti, Mani Ram Bagri, Madhu Dénderate, K. P. Unnibrahnan, Ram Jethmalani, Ram Vilsa Parwan, Harikesh Bahadur, Question of privilege against the Minister of Finance, Shri R. Venkansteinien, for allegedly misleading the House on 2 September, 1981, while replying to charificatory

regarding the reported irregularities in the matter of granting income tax exemptions to certain questions on the Calling Attention

trusts in Maharashtra.

Satyasedhan Chakraborty, Indrajit Gupa, Chitta Baru, Satish Agarwal, Somath Chatterjee, Rashid Masood and Ajit Kumar Motha. Szrvashri Jyotirmoy Boru, George Fernandes, Hardson Bahadur, Niren Ghodi, Ra-(ii) Question of privilege against Shri Arun Shouric, Executive Editor of the Indian Espens for a report published under his name in the

shid Masood, Ram Vilas

Speaker gave his ruling with-olding his consent to the raising that gix visitors, had shouted slogans The Chairman informed the House the question of privilege.

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28-8-1981

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Shouting of slogen from the Visitors' House on 26 August, 1981.

from the Visitors' Gallery at about 3-50 P.M. and had made statement but not expressed regret for their action. The House resolved 4 at and were guilty of the contempt of the House. The House further resolv-ed that they be let off with a stern The Speaker gave his ruling with-holding his consent to the raining of the question of privilege. they had committed a grave offence warning on the rising of the House on that day.

The Speaker gave his ruling with-holding his consent to the raising of the question of privilege.

in respect of certain remarks made taining reflections on the Minister by him in the House on 2 Septem-Indian Express dated 4 and 12 Sepof Finance, Shri R. Venkataraman, tember, 1981, respectively, ber, 1981.

Parwan and Jaipel Singh Kathyap

(iii) Question of privilege against Shri Krishan Kant for allegedly in a press statement published in casting aspersions on Parliament newspapers on 14 September, 1981.

Somnath Chatterjee, K. P. Sarvashri Harikesh Behadur,

Unnibrishnan Vilas Paswan

> ing of slogans from the Visitors' Gallery on the floor of the House Throwing of some papers and shoutby a visultor. ۲

150-1981

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The Speaker gave his ruling withholding

his persent to the raising of question of privilege.

The Beputy Speaker informed the House that a vision had thrown some papers from the Visions'

some papers from the visuous Gallery on the flow of the House and should alogue as about 11:40 A.M.:and had made septement and suproped regard for his conduct.
The lighuse resolved that he had com-

mitted a grave-offence and was guilty of the contempt of the House. The House further resilved that he be let off with a stern warning. The Daputy Speaker informed the House that two visitors had shouted stages from the Visitors Gallery at judget 4-15 P.M. and had made statements but not expressed any regiet for their action. The House

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a grave offence and were guilty of the contempt of the House. The reserved that they had committed House: further resolved that they be et off with a stern warning on the riging of the House on that day.

Shouting of slogans from the Visitors' Gallery by two visitors.

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15. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers	•
Number of Questions orally answered	168
(ii) Unstarred	
Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	, 008
(M) Short Notices Question	
Number of Questions put down in Short Notice Questions hists	Nil
Number of Questions orally answered	Nil

^{*}Includes 21 Starred Questions transferred/postponed from one Ministry to another.

^{**}Includes 73 Unstarred Questions transferred/postponed/withdrawn from one Ministry to another.

(iv) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

S. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry	Time taken Hr. Mts.
-	Financial Assistance to Flood Affect- Prof. Nirmala Kumari Shakta-ed States.	Prof. Nirmala Kumari Shakta- wat	24-8-1981	24-8-1981 Africulture	00—51
•	Incentives for Industrialisation of Backward Areas.	Shri B. V. Desai	26-8-1981 Industry	Industry	% 1 1
•	Review of History and Language Shri Eduardo Falciro Textbooks.	Shri Eduardo Falciro	28-8-1981 Education	Education	•
•	Combination Carrier Vallabhbhai Parel Looted by Firates.	Carrier Vallabhbhai Shri Bapumbeb Parulekar i by Firatea.	31-8-1981	31-8-1981 Shipping and Transport	9 6—30
~	Acreage of Land to be irrigated after completion of Kon, Gandak and Rajasthan Canal.	Shri Bhogcadra Jha	2-9-1981 Irrigation	Irrigation	o c 2 00
•	States views on the Recommendations of Rajadbyakaha Committee on Power.	Shri B. V. Detai	4-9-1981 Energy	Enery]	8
,	Construction of Dams by Madhya Pradesh Government in Gandhi Sagar Arca.	Shri Virdhi Chan der Jain	1-9-1981	7-9-1981 Irrigation	0
•	Improvement in System of Selection for Givil Service.	Shri Eduardo Falciro	9-9-1981 Home	Home	9658
•	Production of Urea	Shri Krishan Kumar Goyal	16-9-1981	Petroleum, Chemicals & Fertilizers	2 † -00
2	10 Growth of Universities and Colleges.	Shri Xavier Arakal	18-9-1981	Education	1-03

16. RESOLUTIONS (i) Statutery Resolutions

SI. No.	Subject	Article/Section of Constitution/Act	Member who moved Date(s) of moving and discussion	Date(s) of moving and discussion	Time taken		Ministry/Depart- ment concerned	Remarks
	8	£	+	•s.	9		7	•
•	Approval of the Proclemation issued by the President on 30-6-81 in relation to the State of Assam.	Article 216 of the Constitution	Giani Zail Singh	20-6-61 21-8-81	H. M.	~	House Affairs	Adopted
•	Disapproval of the Compulsory Deposit Scheme (Income-tax Payers) Amendment Ordinance, 1981 (No. 7 of 1981).	Article 129 of the Constitution	Shri Satyanarayan Jatiya	19- 9 -81	•n	<u>ii</u>	56 Finance	Negatived
© S	Disapproval of the Customs Tariff (Amendment) Ordinance, 1981(No.	Article 123 of the Constitution	Shri Jyotirmoy Bosu 25-8-81	#5-8-81 6-8-81	-	E	34 Finance	Negatived
4 %	9 of 1981).; Disapproval of the Delhi University (Amendment) Ordinance, 1981 (No. 4 of 1981).	Article 193 of the Constitution	Shri N.K. Shejwalhar 46.8-41	16.8.1	-	20	Education and Culture	Negatived
%%2	Disapproval of the Income-tax (Amend-ment) Ordinance, 1981 (No. 8 of 1981).	Article 123 of the Constitution	Shri Phool Chand Verma	18-6-41	-	39	Finance	Negatived
36	36 Disapproval of the Essential Services Maintenance Ordinance, 1981 (No. 10 of 1981).	Article 123 of the Countitution	Shri Somnath Chatterjee	14-9-81 15-9-81	*	=	42 Home Affairs	Negatived
337 [337 Disapproval of State of Nagaland (Amend- ment) Ordinance, 1981 (No.11 of 1981)	Article 123 of the Shri Satyangrayan Constitution Jathya	Shri Satyanarayan Jatiya	16-9-81	• ±	ž	44 Home Affairs	Negatived

o o4 Energy Shri A.B.A. Ghani Khan Chaudhuri Section 65(3) of Electricity (Supply) Act, 1948. as the maximum amount which the Assam State Electricity Board may hundred and fifty crores of rupees Approval for fixing the sum of one

Discussed together with the General Discussion and Demands for Grants in respect of the Budget for the State of Assam for 1981-88. . Discussed together with the motion for consideration of the Compulsory Deposit Scheme (Income-tax Payers) Amendment Bill, 1981.

% Discussed together with the motion for consideration of the Income-tax (Second Amendment) Bill, 1981. "Discussed together with the motion for consideration of the Delhi University (Amendment) Bill, 1981. & Discussed together with the motion for consideration of the Essential Services Maintenance Bill, 1981.

@Discussed together with the motion for consideration of the Customs Tariff (Amendment) Bill, 1981.

LE Discussed together with the motion for consideration of the State of Nagaland (Amendment) Bill, 1981, as passed by Rajya Sabha.

(ii) Private Members' Resolutions

Remarks	Adopted as	Withdrawn by leave of the House.	Discussion not concluded.
Ministry/ Department	Home Affairs Adopted as	Home Affairs	Industry
	H.M. 1—50 (excluding 2 hrs. and 40 mts. taken during	\$5 4	60-03
Date(s) of moving Time taken and discussion	n 24-4-1981 8-5-1981 (fifth session) 28-8-81	iam 28-8-1981 11-9-1981	1861-6-11
Name of Member who moved	Shri Tayyab Hussain 24-4-1981 8-5-1981 (fifth session) 28-8-81	Shri Ram Swarup Ram 28-8-1981 11-9-1981	Shri Chitta Basu
Brief Subject	nish the image of Ihi	2 Job guarantee to the educated youths of SC and ST	3 Steps to set up industrial projects under central Sector in West Bengal
S.No.			

17. SPEAKER/DEPUTY SPEAKER /CHAIRMAN ANNOUNCEMENT/RULING

0.	Subject	By whom	Date	r
1.	Discussion, on the motion (admitted by Speaker regarding electoral reforms (on Thursday, so August, 1981 at 4 P.M.).	Chairman	19-8-	1981
2.	Non-laying of the Assam Appropriation (Vote on Account) Ordinance, 1981 on the Table of Lok Sabha.	n Speaker	9-9-1	981
,	18. STA	TEMENTS y Ministers under Rule	372	
SI.		Name of Minister	Date	Time taken
1	2	3	4	5
1.	Accident to 416 Dn. N. passenger between Badalghat and Dhamaraghat stations of N.E. Railway on 6-6-1981.			н. м
2.	A collision between 1 KCR goods and 33 Dn Passenger between Bhanwar Tonk and Khongsara Sta- tion of S.E. Railway on 16-7-1981.	Shri Kedar Pandey	17-8-1 981	0 01
3	Derailment of 1 U.P. Delhi Mail between Ambliyasan Jn. and Dangarwa stations of Western Railway on 18-7-1981.			
4	India's discussions for drawings from the International Monotary Fund.	Shri R. Venkataraman	17-8-1 98 1	0 0

1	2	3	4	,
5.	Reference made by a Member in the House earlier today to a news item about alleged CIA link of a		17-8-1981	H.M. 0 0)
6.	Union Minister. Government business for the week commencing the 24th August, 1981.	Shri Bhishma Narain Singh	21-8-1981	0 20
7.	Flood situation in the country.	Shri Z.R. Ansari	24-8-1981	0 02
8.	Government Business for the week commencing the 31st August, 1981.		28-8-1981	0 21
9.	De-railment of 121 Dn. Tamil Nadu Express at Ralapet Station (SC Rly) on 31 August, 1981.	Shri C.K. Jaffar Sharief	1-9-1981	0 04
10.	Setting up of Commission for a High Court Bench in Western Uttar Pradesh.	Shri P. Shiv Shankar	4-9-1961	0 02
м1.	Government Business for the week commencing the 7th September, 1981.	Shri Bhishma Narain Singh	4 -9- 1981	0 20
TI 2.	Discovery of a new oil field by oil and Natural Gas Commission.	Shri P.C. Sethi	4 -9- 1981	9 02
713 .	Setting up of the Medical Edu- cation-Review Committee.	Shri B.Shankaranand	7 -9- 1981	0 04
:34.	Government Business for the week commencing the 14th September, 1981.		11 -9- 1981	0 23
3 3.	The report of the Second Backward Classes Commission.	Shri P. Venkata subbaiah	18 -9- 1981	0 02

(ii) Mattro under Rule 377

SI. No	Subject	Name of Member who raised the matter	Minister who made the state- ment in response thereto	Date	Time taken
1	2	3	4	5	6
					н. м.
1	Financial assistance direct to municipal corporations rather than to State Governments for slum elearance work with parti- ticular reference to Patna city.	Shri Ramavatar Shastri			
2	Modernisation and development of Calcutta Airport	Shri Krishna Chandra Halder			
3	Controlling of soil crosion in a the catchment Area of river Ganga near Buxer.	Shri Chandradeo Prasad Verma	}	17-8-1931) 15
4	Supply of groundnut seed to Sitapur district of Uttar Pradesh.	Shri Ram Lal Rahi			
5	Collection of gold in Raigarh district of Madhya Pradesh for some businessmen.	Shri B.R. Nahate			ŕ
6	Supply of cement and sugar to Uttar Pradesh.	Shri Zainul Basher			
7	Nationalisation of J.K. Manufacturers (Kanpur).	Shri Arif Mohamme Khan	4		
8	Underground survey in Chhattisgarh area of Madhya Pradesh.	Shri Keyur Bhushan]		
9	Relief measures for flood affected people of Gorakhpur distriction of eastern Uttar Pradesh and construction of proposed dams to control the floods.	ct Bahadur		-,,	
· 10	Enhancement in the rates of of post-matric scholarships.x	Shri Arjun Sethi			•
11	Relief measures for flood affected people of Rajasthan.	Shri Ashok Gehlot	18-	8-1981	0 18
12	Steps for Better availability of energy in Rajasthan.	Shri Virdhi Chander Jain			
13	Steps for Better availability of foodgrains in fair price shops in Madhya Pradesh.		أر		

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14		harge on a Balmik n in Chandigarh on	is Shri Mani Ram Bagri	ļ		
15	To ur clearance	e smooth flow of carg at Calcutta Airport.	o Shri Niren Ghosh	}		
16	fast runni sential iter	of more wagons on ng goods train for es- ms like bamboo being w material for paper	Shri Ajit Kumar Saha			
17	Governme Union Ter	scontment among the int employees of the critory of Goa in con- th house rent allo-	Shri Bduardo • Faleiro			
18	Developme for the Dis Bihar.	ent programme trict of Bhojpur in	Prof. K.K. Tewari			
19	national is	ish the proposed estitute for Aurveda rum at the earliest.	Shri A. Neelalohitha- dasan Nadar	}	19-8-1981	020
20		e working of Indian harmaceuticals Li-	Dr. Vasant Kumar Pandit			
21	To establish	h a Sandal Corpora-	Shri Cumbum N. Natarajan	-		
22		of measures in district of Uttar	Shri Digambar Singh			
23	for settleme	e Karnataka M.L. As. ent of Karnataka- ra border dispute.	Prof. Madhu Dandavate	İ		
24	gons for bo	bility of tea fit wa- oking of tea from Cachar to various e country.	Shri Sontosh Mohān Dev			
25	ber Manuf	nt of National Rub- actures Limited and res Limited, Cal-	Shri Somnath Chatterjee			
26	sugarcane	enhanced price for to farmers by Private ries in Uttar Pradesh	Shri Ram Nagina Misra	ļ		
27		f bonded labour and lity in Palghat dis- rala.	Shri V.S. Vijeyaraghavan	;		

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	Proper maintonance of Trivan- drum-Kanyakumari National Highway.	Shri N. Dennis		20-8-1961	0 15:
428	Coordinated national policy for water management.	Shri Asfaq Hussain			<i>₹</i>
	Proposal for establishment of shore-based institution for training of navigating officers on Western Coast.	Shri Baputaheb Parulekar			
31	To sanction T.V. relay station at Cochin in Kerala.	Shri Xavier Arakal			
32	Need for improvement in the drainage system in Midnapore district to avoid floods in the area.	Shri Nazayan Choubey			
23	To evolve a suitable policy on the construction of multi- storeyed flats in metropolitan cities.	Dr. A. Kalanidhi	}		
34	Railway facilities in Nalagarh Tehsil in Himachal Pradesh.	Shri Krishan Datt Sultanpuri	}		
35	Need for taking-over of Mohini Mills Belghoria in 24 Parganas district of West Bengal.	Smt. Geeta Mukherjee			
36	To declare Remeswaram a major port.	Shri M.S. K. Sathiyendran			
37	Need for taking over by Go- vernment of Eye Hospital Sitapur in Uttar Pradesh.	Shri Ram Lal Rahi	}	24-8-19 81	0 15
38	For bringing Dimapur Airport in Nagaland under the Minis- try of Civil Aviation for its pro- per development.	Shri Chingwang Konyak			
39	Action against persons for luring innocent people for jobs in Gulf countries.	Shri V.S. Vijayaraghayan			
40	To provide fast railway service between Mosrut and Delhi.	Shrimati Usha Verma	}		
41	Inquiry into the working of National Agricultural Coopera- tive Marketing Federation of India (NAFED).	Dt. Vasant Kumar Pandit			
42	Strike by workers of Hissar Textile Mills.	Shri Mani Ram Bagri			
6	Alloged harassment of non-Mises in Misoram.	Shri Sontosh Mohan Dev	}		

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44	Relief measures for drought- affected districts of Bihar.	Prof. K.K. Tewari	ļ	25-8-198 1	0 18
45	Permanent affiliation of St. John Medical College at Bangax Bangalore with Bangalore University.	Shri George Joseph Mandackal			
46	To resolve Maharashtra- Karnataka border issue by im- plementing Mahajan Commis- sion Report.	Shri T.R. Shamanna	Ì		
47	Crisis in the industry and need to implement a comprehensive package of relief measures.	Shri B. K. Nair			
48	Abolition of the prevailing con- tractual system of Safal Karamcharis and other labou- rers in Air India, Bombay.	Shri Mangal Ram Premi			
49	Better transportion facilities on Railways on for betel-leaf growers of certain districts of West Bengal	Misra			
50	Holding some of the football matches to be played in ASIAI 82 at Calcutta.				
51	Steps to protect the handloom weavers by controlling rising prices of yarn and by providing financial assistance to the weavers.	g dur. B			
5	Remedial measures to contro outbreak of viral fever in Delhi.			} 26-8-198	1 0 25
5	To provide alternative source of fuel to villagers in Madhys Pradesh to prevent indiscri minate felling of trees.	Sharma			
5	Steps to handover possession of distributed land to Harijans and Scheduled Tribes in the States of Uttar Pradesh, Biha and Madhya Pradesh.	Shastri			
5	Maintenance of law and order in connection with election of the Students' Union of the University of Delhi.	s Vajpayee			

6

Shri Kamal Nath

Legislation to regulate the service conditions of domestic

workers in the country.

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69.	Alleged atrocities on Tamils in Sri Lanka.	Shri K. Mayathevar]	
70.	Alleged crashing of raw-jute prices in West Bengal.	Shrimati Geeta Mukherjee		
71.	Steps to ensure supply of drink- ing water to western desert dis- tricts of Rajasthan.			
72.	Setting up of industries in the backward district of Islampur West Bengal.			
73•	Steps to ensure the enforcemen of existing laws in respect of the workers employed of various constructions for ASIAD 82.	f r		31-8-1981 0 16
74.	Increasing activities of anti- social elements in Banaras Hindu University and steps to check them.			31-8-1981 0 16
75.	To provide kiosks/stalls/Plat- forms to hawkers in Delhi selling pan etc.			
76.	To clear Silent Valley Projectin view of the reported recent recommendation by a committee.	Shri V. S. Vijayara-		
77•	War exercises by Pakistan forces on Rajasthan border.	Prof Nirmala Kumari Shaktawat	}	
78.	Reported statement of Delhi Police Commissioner against the findings of a commission regarding the Baghpat inci- dent involving Shrimati Maya Tyagi.	Shri Mani Ram Bagri		
79.	To accord priority in allot- ment of Railway wagons for transportation of foodgrains by Kerala State Civil Sup- plies Corporation from nearby States to Kerala.	Shri A. K. Balan		
80.	Reported discontentment among the Central Govern- ment employees of Ranikhet in Uttar Pradesh due to non- sanction of house rent allow- ance to them.	Shri Harish Chan (1); Singh Rawat		1-9-1981 0 13
\$ 1.	To open Kendriya Vidyalaya in Ghazipur, Uttar Pradesh.	Shri Zaimul Basher	}	

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82.	Acute shortage of water and famine conditions in the dis- tricts of Palamau and Hazari- bagh and a part of Gaya in Bihar.	Shri Ranjit Singh		 	
83.	Sanctioning of a broad-gauge Railway line between Dindi- gul and Lower Camp.	Shri Cumbum N. Natarajan		 	
84.	To withdraw police force from the premises of Aligarh Uni- versity and also withdrawal of charges against a professor and others.	Shri Rashid Masood			
85.	Reported dropping of transmitters and leaflets through a baloon in the city of Gwalior on 31 August, 1981.	Shri N. K. Shejwal- kar	j		
86.	Working of Railways with special reference to difficulties experienced by commutors on Gorakhpur to Howrah and Lucknow sections after con- version into broad gauge.	Shri Ashfaq Hussain			
87.	To release allotted funds for the second Hooghly Bridge Project.	Shri Ajit Bag		-	
88.	A halt station at Burhanpur of (i) Jhelum Express and (ii) Mahanagari Express.	Shri Shivkumar Singh			
89.	Relief measures for retired seamen.	Shri Eduardo Falciro		2-9-1981	0 14
90.	Resumption of Madurai edition of the Tamil daily 'Mukkal Kural'.	Shri C. T. Dhanda- pani			
91.	Central action to prevent Saidpur in Uttar Pradesh turning into another Chambal due to increasing number of dacoities and other crimes in the area.	Shri Rajnath Sonkar Shastri			
92.	To include Deshi tobacco also under the provisions of Tobacco Board Act.	Shri Motibhai R. Chaudhari			
93.	Probe into spoiling of food- grains due to these being transported in open-box wagons.	Shri Atal Behari Vajpayee	J		

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94.	For fitting remedial instru- ments to the thermal power stations to prevent health hazards to the people.	Shri Satyanarayan Jatiya			
95.	Steps for extension and moder- nisation of Mecheda Station of Howrah-Kharagpur section of South-Eastern Railways.				
96.	Recent article on Manday Losses, Wages, Profits and Price by Faculty Members of Indian Institute of Public Administration.	Shri Ramavatar Shastri	3-9-1981		0 23
97.	Utilisation of effluent water from leather factories in North Arcot district of Tamil Nadu.	Shri S. Murugain			
98.	Increasing incidents of police atrocities in Baisali district of Bihar.	Shri Ram Vilas Paswan			
99.	Steps to construct anti-sea erosion walls in the sea coast of Kanyakumari district.	Shri N. Dennis			
100.	To increase water flow in Rajasthan canal to save the standing cotton crop and to make available drinking water to the people.	Shri Manphool Singh Chaudhary	}		
101.	Relief measures for drought- affected areas in U.P.	Shri Uma Kant Mishra			
109.	Alleged admission of Madhya Pradesh Chief Minister about mass rape committed on women in police camps in Shivpuri, Madhya Pradesh.	Smt. Pramila Dandavate			
103.	Alleged unhygienic conditions prevailing at Sheikhpura Railway Station in Monghyr district of Bihar.	Smt. Krishna Sahi			
عظها	Steps to improve the lot of beggars by providing jobs to them.	Shri Ram Lal Rahi	 		
105.	 Steps to open a Degree Colleg on Mine Engineering in Orissa. 	e Shri Rasa Behari Behra			
106	To save Ramington Rand's Howrah unit by using its installed capacity rather than issuing a licence for electric type-writer unit.	Shri Samar Mukherjee	7.9.1981		o r3
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107.	Alleged arrest of two trade union leaders of loco-running staff under National Security Act.	Shri George Fernandes	1		
108.	To free bonded labourers of Chhatisgarh in Madhya Pra- desh working as agricultural labourers in Haryana, Punjab and other areas.	Shri Keyur Bhushan	7-1	9- 1981	0 11
109.	To remit pension to pensioners through money orders.	Shri Mahavir Prasad	}		
110.	To start mining operations in all closed mines including Balrampur (Urionary) Colli- ery.	Shri N. E. Horo			
111.	Alleged mass killings by police in Uttar Pradesh, Bihar and Madhya Pradesh.	Shri Jaipal Singh Kashyap			
112.	Providing maximum financial assistance for beautification of Mathura city to make it a tourist attraction.	Shri Digamber Singh			
. 113-	Establishment of a fishing harbo on the Abarian Sea coast of Kanyakumari district.	ur Shri N. Dennis			
114.	To enhance the salary of extra-departmental staff in Postal Department particularly Nawgong district of Assam.	Shri Mukunda Mandal			
115.	To compel Gujarat Govern- ment to implement 1966 Agreement so that water for irrigation is available for famin affected districts of Rajasthan.	Jain		8-9-1981	0 25
116.	Steps to improve working of a North Eastern Hill University.	Shri Chingwang Konyak			
117.	Steps for lifting the lock-out in Cotton Mills Limited, Phulwari in Bihar.	Shri Ramavatar Shastri			
118. 1	Need to re-start train services an Ahmedabad-Patna section of Wetsern Railways which were allegedly stopped due to coal shortage.	Shri Motibhai R. Chaudhuri			
119. T	To re-employ Public Health Si visitors of Bihar whose services were discontinued from 1st September, 1988.	nri R.L.P. Verma			

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120.	To Start the proposed Kis Sahkari Sugar Mill Limite Mehmoodabad in Sitapu district by allocating necessa- finance.	d, ır	· }	8-9-81	0.25
121.	Measures to avoid late runni of trains and provision extended services of Railwa with reference to Gauha Mail, Dudhuwa Mail etc.	of ys	}	٠	
122.	Steps for paying a remunerati price to apple growing farmer of Himachal Pradesh.	ive Shri Krishan Datt rs Sultanpuri	}		
123.	Steps for police protection of crew of Indian Airlines Calcutta Airport.	to Shri Janardhana of Poojary			
124.	To preserve ancient mont ments in Orissa.	ı- Shri Arjun Sethi			
125.	To solve the difficulties bein faced by handloom weaver of West Bengal.				
126.	To redress the grievances of Aziz Nagar colony people whose lands and houses were taken for Neyveli Lign Corporation in Tamil Nadu.	e	}	9-9-1981	0 17
127.	Alleged polluation of drinkin water by the discharge of poisonous by-products of wine factory in Pilakhams village of Saharanpur district Uttar Pradesh.	of a. a.	4		
128.	Alleged demolition/destruction of Waqf Properties at the instance of Punjab Waq Board.	c ·		⊕ ,•.	
129.	Steps to provide more irrigational facilities to drough affected districts of Utta Pradesh.	t Kidwai	}		
[130.	Taking over of the Kanpu Institute of Paper Tchnology		j.		
131.	To stop import of cotton.	Shri Digvijay Sinh			
132.	Deteriorating conditions of hospitals in Delhi.	Shri Rajesh Pilot	C Conf		
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133.	Measures to augment drinking water supply for residents of Delhi with particular reference to Nai Sarak area.	S hri B hiku Ram Jain		10 -9- 1981	0 12
134.	Prove about dead bodies found on the Vedaranyam Shore in Tamil Nadu.	Shri Era Mohan	}		
135.	Proposed boycott of selling of medicines of some leading drug companies by retail chemists of Bombay.	Shri R.K. Mhalgi			
136.	Enquiry into working of Gandhi Eye Hospital, Aligarh.	Shi i Chandra Pal Shailani	}		
197.	Replacing the firing practice ground acquired by Defence Ministry in Bikaner District.				
498.	Stopping permission to business houses to erect their own captive power plants with particular reference to reported granting of permission to a private business concern of Orissa.	Panigrahi			
139.	Supply of additional sugar to consumers on the coming Deepawali festival.	Shri Rana Vir Singh			
140.	Laying of a new Railway line between Shahajahanpur Mailani.	Shri Jitendra Prasad		14-9-81	о 18
141.	Proper maintenance and re- pairs of 'Mukti Mandap', a religious place, and other monuments of Orissa.	Shri Chintamani Jen	a }		
142.	For improving telephone ser- vice and stopping wrong billing in respect of telephones of Members of Parliament.	Paswan			
143.	Continuance of supply of the shorted quota of wheat to Bihar in view of drought as well as floods in certain parts of the State.	Shastri			
144.	Reconsidering the decision to combance the air fare from Agartala to Calcutta.	Shri Ajoy Biswas			
z 43 -	To start Mgradabad-Delh Express from Barellly a 6 A.M.	i Shri Harish Kumar t Gangwar	}		;
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1 46 .	Measures to save beedi in- dustry in Kerala.	Shri V. S. Vijaya- raghavan]		
147.	Converting Murtisapur-Yavat- mal narrow gauge Railway line into broad gauge Rail- way line.	Shri Uttamrao Patil			
148.	Deteriorating law and order situation in Delhi with reference to two incidents of murder on 11-9-1981.	Shri Bhiku Ram Jain			
149.	Steps for regulating recruit- ments of Indian labour for Gulf countries.	Shri D.S.A. Sivapra- kasam	}		
150.	March to Parliament by the youths demanding education and jobs.	Prof. Rupchand Pal	1	5-9-1981	0 20
151.	Steps to provide employment to the handicaped.	Shri Vijay Kumar Yadav			
1 52.	Alleged negligence by the medical officer of National Fertilizer Limited, Bhatinda.	Shri N. K. Shejwalkar	}		
153.	Decision of Delhi administra- tion to re-impose Sales Tax on matches manufactured by hand-made sector in the Union Territory.	Shri N. Soundara- rajan		•	
154.	Setting up of a power plant at Majhia in West Bengal.	Shri Ajit Kumar Saha			
155.	Improvement in the working of train services in Orissa.	Shri Rasa Behari Behra			
.156.	Arrangements for relay of Delhi Doordarshan programme for the benefit of Mathura, Agra and adjoining areas.	Shri Rajesh Kumar Singh	}		
	Staff quarters for E.S.I. Hospital in the N. A.C. area of Jode	Shri Harihar Soren			
.158	To install Radio Station in the border districts of Ba- mer-Jaisalmer, Rajasthan in the Sixth Five-Year Plan.	Shri Virdhi Chander Jain		.6 a	
1159	Remedial measures to improve working of Paradip Port in Orissa.	Shri K. P. Singh Deo		10-9-198	31 O 29
1160	Alleged eviction from land of minorities by Tamil Nadu Pelies and other allidate.	Shri George Joseph Mundaekal	اٰ		`.

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61. M	ducts in the country.	Shri Cumbum N. Natarajan	}
1 62 .	Action against landlords who are allegedly trying to evict the Harijans and other landless people from the Gram Sabha surplus lands allotted to them in the rural areas of Delhi.	Shri P. K. Kodiyan	}
16 3 .	Indian correspondent on the committee of Foreign Correspondents' Association.	Shri Jyotirmoy Besu	}
164.	To enhance supply of bituman to West Bengal.	Shri Basudeb Acharya	}
165.	Working of I.C.A.R. and publication of Talwar Committee report thereon.	Shri Rashid Masood	
166.	Alleged atrocities on harijans in various parts of the country		
167.	Non-availability of raw ma- terial for small scale indus- tries for Asansol-Durgapur areas.	Shri K. C. Halder	18-9-1981 0 44
168.	Establishment of an ancilliary unit of H.M.T. Plant or any other public undertaking in the backward district of Kanyakumari.	Shri N. Dennis	
169.	Retrenchment of workers in the Beas-Satluj Project in Himachal Pradesh	Shri Virbhadra Sìngh	
170.	Use of soiled currency notes creating problems to public with special reference to the State Bank of India branch, Belgaon.	Shrimati Sanyogita Rane	
171.	Legislation for exercising Central control on the academic administration of university education.	Prof. Nirmala Kumari Shaktawat	
172.	Measures to stop alleged conflict between the two sects of Jain community over the ownership of a temple at Shirpur in Maharashtra.	Shri Ratansinh Rajda	
173.	Alleged wide-spread adulte- ration in milk food with particular reference to sup- plies to Delhi.		of the or expellence of the observation and assertation

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174.	Regularisation of casual labour of P.W.I. Railways.	Shri Kunwar R	a m	}	
175.	Relief measures for drought affected areas of western Rajasthan.	Shri Ashok Geh	ot		
176.	Declaration of birthday of Periyar E.V. Ramaswamy as 'Social Justice Day'.	Shri Jaipal Sing Kashyap	h ຼ		
177.	Gonstruction of bridges in Bilaspur, Una and Mandi districts of Himachal Pradesh.	Shri N.C. Parashar			
1 78 .	Passenger service between Bhandara Road Railway Station to Jawahar Nagar (Defence Project.).	Shri Keshavrao Pardhi			
1 9 9 .	Alleged police attack on stu- dents in Aizwal, Mizoram demanding release of their leaders.	Dr. R. Rothuama		89-198	1044
180	Sanskrit as a compulsory lan- guage at the high school level.	Shri R.K. Mhal	gi		
181.	Export of onions to prevent fall in its price.	Shri R.S. Yadav			
182.	Steps for better maintenance of Kharagpur Railway colony	Shri Narayan Choubey			
1 86 2	Reported refusal of onam Festival leave and forcible work imposed on workers of Border Road Construction.	Shri M.M. Lawrence			
	19. ST	ATEMENTS BY	MEMBER	s	
No.	Subject 1	Name of Member		Date	Time taken
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Į,	Certaiwremarks made by him on 20 August, 1981 while spea- king on the Motion on Elec- toral Reforms.			21-8-1981	0 01

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26-8-1981

27-8-1981

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e Commin remarks made by him invite Hause on 17th August, 1981.

3 Certain remarks made about Shri Vijay him by Shri Harimath Miara Kumar Yadav on 19 August, 1981.

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business					Time taken		percen- tage to the total time taken		
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ADJOURNMENT MOTIONS .						3	41		2.0
BILLS									
(a) Government Bills .						*58	96		31.4
(b) Private Members' Bills						7	34		4.1
BUDGETS (a) Railway Budget						3	23		1 · 8
(b) General Budget .						3	51		5 · 1
(c) Budget in respect of State under	r Pres	siden	's ru	le		@3	43		2.0
CALLING ATTENTION MOTIONS (Ru	le 19	7)				21	. 44		11.7
DISCUSSIONS									
Half-an-Hour Discussions (Rule 55)						8	00		4.3
MATTERS UNDER RULE 377				•		6	84		3.4
MOTIONS (a) Motions under rules, 191 & 342	ı					16	.02		8.6
(b) Motion of No-confidence			· •		•	9	47		5.3
QUESTIONS						24	10		12.9
RESOLUTIONS									
(a) Statutory Resolutions .						@ * o	94		-
(b) Private Members' Resolutions						4	47		2.6
STATEMENTS (Rules 357, 372)	. •	•				1	53		1.0
OTHER MATTERS such as Papers Laid on the Table, Questions of Privilege, Obituary References, Points of Order etc.					ons	12	43		6.8
	Т	TAL				186	0g		100
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^{*}Joint discussion took place on 6 Statutory Resolutions (vide Statement No.—Sl. Nos. 2 to 7) and motion for consideration of the connected Government Bills [vide statement No.—Sl. Nos. 3, 8, 10, 14, 27, 31] Time taken on joint discussion has been shown under Government Bills.

iv Joint discussions took place on 1 Statutory Resolution [vide Statement No.—Sl. No.
 1] and General Discussion and Demands for Grants in respect of the Budget (Assam). Time taken on joint discussion has been shown under Assam Budget.